

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 11-10-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.218 of 2017 (SZ)	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and 4 others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Applicant</b>	For Admission
2	M.A.No.175 of 2017(SZ) <b>IN</b> Unnumbered Appeal Diary. No 535 of 2017	M/s.Coastal Waste Management Project, (A Division of Ramky Enviro Engineers Ltd.) Rep.,by its Director Sri A.S.Prasad Reddy Vishakapatnam <b>Vs</b> State of Andhra Pradesh. Rep.,by its Principal Secretary, Environment Forest Science and Technology, Guntur District and others	M/s. P.Venkaiah Naidu Associates <b>Counsel for Appellant</b>	To condone the delay
3	M.A.No.172 of 2017 <b>(Transferred W.P.No.39722 of 2005 on the file of High Court, Madras)</b>	Jayalakshmi (deceased) K.M.Santhanagopalan (substituted as L.R. in the place of the deceased petitioner as per order dt 09.09.2014 in W.P.M.P.No.187 of 2017) <b>Vs</b> Union of India, Rep.,by the Secretary to Government and 9 others	M/s. M.S.Subramanian <b>Counsel for Applicant</b>	For Impleading

4	M.A.No.173 of 2017 <b>(Transferred W.P.No.39722 of 2005 on the file of High Court, Madras)</b>	Jayalakshmi (deceased) K.M.Santhanagopalan (substituted as L.R. in the place of the deceased petitioner as per order dt 09.09.2014 in W.P.M.P.No.187 of 2017) <b>Vs</b> Union of India, Rep.,by the Secretary to Government and 9 others	M/s. M.S.Subramanian <b>Counsel for Applicant</b>	To confirm the Compensation
5	M.A.No.174 of 2017 <b>(Transferred W.P.No.39722 of 2005 on the file of High Court, Madras)</b>	Jayalakshmi (deceased) K.M.Santhanagopalan (substituted as L.R. in the place of the deceased petitioner as per order dt 09.09.2014 in W.P.M.P.No.187 of 2017) <b>Vs</b> Union of India, Rep.,by the Secretary to Government and 9 others	M/s. M.S.Subramanian <b>Counsel for Applicant</b>	To fix the Compensation
6	Application No. 62 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others <b>Vs</b> The state of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana state and others	Mr.Thakur Rajkumar Singh <b>Party in person</b>  Mrs.H.Yasmeen Ali for R1, R2, R4 & R5 Mr.T.Sai Krishnan for R3 M/s. Rajasekhar for R7 & R8 M/s. Rohan Cherian for R9 Mr.M.V.Pratap Kumar for R10 M/s. Abdul Saleem & Taaurs Associates for R11 M/s.M.V.Durga Prasad for R12 M/s.Krishna Ravindran for R13	
7	Application No.61 of 2015(SZ)	Human Rights & Consumer Protection Cell Trust, Hyderabad, Telangana State <b>Vs</b> The State of Telangana, Rep by its Chief Secretary, Hyderabad, Telangana and 7 others	Shri. Thakur Rajkumar Singh <b>Party in Person</b>  Smt.H.Yasmeen Ali for R1,R5 to R7 Mr.T.Sai Krishnan for R2 &R3 M/s. Mission Legal Ramesh Ganapathy for R4	For hearing

8	Application No. 154 of 2016(SZ)	<p>Human Rights &amp; Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014</p> <p>Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others</p> <p><b>Vs</b></p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others</p>	<p>Mr. Thakur Rajkumar Singh</p> <p><b>Party in person</b></p> <p>Mr.T.Saikrishnan for R4 Smt.Yasmeen Ali for R1 to R3 and R5 to R7 M/s. K.Sai Rama Murthy for R8, R9</p>	For hearing
9	Application No. 156 of 2016 (SZ)	<p>Human Rights &amp; Consumer Protection Cell Trust – Regd. No. 1/1V/2014,</p> <p>Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others</p> <p><b>Vs</b></p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others</p>	<p>Mr. Thakur Rajkumar Singh</p> <p><b>Party in person</b></p> <p>Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R15 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person</p>	For hearing

10	Application No.130 of 2017 (SZ)	M/s. Rainbow Industries Rep.,by its Managing Partner, Srikakulam District <b>Vs</b> State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science and Technology, Secretariat, Guntur District and 4 others	M/s. P.Venkaiah Naidu & Associates <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 M/s. T.Sai Krishnan for R2 to R4 M/s. V.B.Subrahmanyam for R5	For Orders
11	M.A.No.130 of 2017(SZ) <b>IN</b> Application No.134 of 2017 (SZ)  Application No.134 of 2017 (SZ)	Selvakumar Properietor Sri Kantha Vilas, Palani <b>Vs</b> M.Ravichandran Palani and others  M.Ravichandran Palani and others <b>Vs</b> Joint Commissioner Palani and others	M/s. K.S.Viswanathan <b>Counsel for Applicant</b>  M/s. S.Kanniah for R1,R2,R3 M/s. E.Manoharan for R4 to R7,R10 M/s. H.Yasmeen Ali for R12 M/s. K.S.Viswanathan for R13 M/s. S.Kanniah <b>Counsel for Applicant</b> M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan for R10	To vacate the interim order  For Reply
12	Application. No.166 of 2017(SZ)	M/s. Narmathaa Textiles Limited Rep.,by its Chairman M/s. Rajendran, Chennai <b>Vs</b> Tamil Nadu Pollution Control Board Rep.,by its Chairman, Guindy, Chennai and another	M/s. K.Ramu, R.Vishnu <b>Counsel for Applicant</b>  M/s. Rita Chandrasekar for R1,R2	For orders
13	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem <b>Vs</b>	M/s.V.Suthakar <b>Counsel for Applicant</b>  M/s. E.Manoharan for R3 & R4	For Reply

		The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others		
14	Application. No.209 of 2017(SZ)	Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Bangalore and another <b>Vs</b> Karnataka State Pollution Control Board Through its Member Secretary, Bangalore and 3 others	M/s. Naveen R. Nath <b>Counsel for Applicant</b>  M/s. Gokul Krishnan for R1 M/s.Thirunavukarasu for R4	For hearing

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Registrar